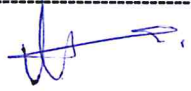



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 06/17	-	For clarification	58	Neel Rajesh Shah Vs Mc Dowell Holdings Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Vachan. 9535649743	Petitioner	
2.	J. Nagesh Babu 94444 06575	Respondent No. 1 & 2	

**ORDER**

Matter is listed today for passing order. Already we have heard both sides.  
Therefore, matter is posted again for orders. List it on 22/02/2018.

  
**Member (T)**

  
**Member (J)**